

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.153/KB/2017
CP No.-1054/2016

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th March 2018, 10.30 A.M

Name of the Company	Desire Suppliers Pvt.Ltd. & Ors		
Under Section	391(2) 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	RAWI ALOPA Adv.	PETITIONER	
2.	CE. KOVIND MUKHERJEE	"	<i>Klukhyia</i> 07/3/18
3.	TIAINLA Dy Director	O/o RD (ER) MCA	<i>[Signature]</i> 7.3.18

ORDER

Ld. Counsel on behalf of the petitioner and the Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Heard both sides. Reserved for order.

Sd

(Jinan K.R.)
Member (J)